

## 14. RAJASTHAN

- (a) Banasthali Vidyapith, P.O. Banasthali, Rajasthan.

## 15. TAMIL NADU

- (a) Nilgiris Adivasi Welfare Association, Fair Glen Annexe, Kota Hall Road, Kotagiri, The Nilgiris.

## 16. UTTAR PRADESH

- (a) Ashk Ashram, P.O. Ashok Ashram Dehradun.

## 17. WEST BENGAL

- (a) R.K. Mission Boys Home, P.O. Raha, Distt. 24-Parganas.
- (b) Harijan Sevak Sangh Bengal, 97/3, Naskapara, Ghosuri. Howrah.
- (c) Nikhil Bharat Banbasi Panchayat, P.O. Jhargram, Midnapure.
- (d) Tagore Society for Rural-development, 14-Khudi Ram Bose Road, Calcutta.
- (e) Women in Social Action, Raghunathpore, Jhargram.
- (f) Institute of Social Research and Applied Anthropology, 727, Lake Town, Calcutta.

[English]

**Sale of Water by Water Tankers of  
M.C.D. and D.D.A**

6294. SHRI VIRENDRA SINGH:  
SHRI LAXMINARAYAN PANDEYA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a number of water tankers belonging to the Municipal Corporation of Delhi and the Delhi Development Authority are illegally selling water, meant for supply to resettlement colonies and jhuggi clusters to ice factories and others at a premium;

(b) if so, the details thereof; and

(c) the action being taken in this regard?

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI M. ARUN-ACHALAM): (a) Both Delhi Development Authority (Slum Wing) and Delhi water supply and Sewage Disposal Undertaking have reported that no such instance of illegal selling of water to ice factories and other have come to their notice. However, it is reported that vigilance checks will continue in this regard.

(b) and (c). In view of reply to part (a) above, the question does not arise.

**Primary Schools in Assam where Karbi  
Language is Taught**

6295. DR. JAYANT RONGPI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the Number of primary Schools in Assam outside the autonomous districts where Karbi language, a tribal language has been introduced as a medium or as a subject so far; and

(b) if it has not been introduced, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). The information is being collected from the State Government of Assam and will be laid on the